

HIGH COURT FOR THE STATE OF TELANGANA

Roc No. 394/SO/2020

Dt.14.05.2020

NOTIFICATION

Sub : Modified Guidelines for online Filing and hearing through Video conference during the Covid-19 Pandemic lockdown period.

Ref : Hon'ble High Court for the State of Telangana Notification ROC No.394/SO/2020 dated 11/05/2020.

In continuation of the modified guidelines dated 09/05/2020 regarding online filing and hearing through Video conference during the Covid-19 Pandemic lockdown period, as directed, it is informed that the notification in the reference cited ROC No.394/SO/2020 dated 11/05/2020 is recalled with immediate effect and only extreme urgent matters will be taken up for hearing as decided by the Hon'ble Judges as per the roster/sitting arrangements.


REGISTRAR GENERAL 14/05/2020